

(4)

Central Administrative Tribunal  
Principal Bench

CP No.165/2004

In

MA No.1838/2004

OA No.2864/2002

New Delhi this the 10<sup>th</sup> day of September, 2004.

Hon'ble Mr. V.K. Majotra, Vice-Chairman (A)  
Hon'ble Mr. Shanker Raju, Member (J)

Pulkit Sah s/o Ayodhi Sah,  
Sector 4/1185, R.K. Puram,  
New Delhi-110022.

-Applicant

(By Advocate Shri Deepak Verma)

-Versus-

1. Shri Arun Bhatnagar,  
Secretary, Dept. of Personnel,  
North Block, N. Delhi.
2. Shri D. Saroop,  
Secretary, Dept. of Expenditure,  
North Block, N. Delhi.
3. Shri L. Vishwanathan,  
Secretary,  
Staff Selection Commission,  
Block 12, CGO Complex,  
Lodi Road, N. Delhi.

-Respondents

(By Advocate Shri S.M. Arif)

ORDER (ORAL)

Mr. V.K. Majotra, Vice-Chairman (A):

MA-1838/2004 is allowed. Respondents ~~are~~ now placed copy of order dated 27.8.2004 passed by the Hon'ble Supreme Court granting interim stay on contempt proceedings.

2. C.P. is disposed of and notices to the respondents are discharged with liberty to applicant to revive the CP, if so advised, after decision in the SLP is available.
3. MA Nos. 1581 and 1677 of 2004 have already been disposed of.

*S. Raju*  
(Shanker Raju)  
Member (J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice-Chairman(A)